

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.244 of 2017 (SZ)**

Applicant/s

Respondents

Shefy Joseph
Puthanpurackal House
Chembarakki, South Vazhakulam PO.
Perumbavoor- via, Ernakulam Dist
Kerala State 683 556

vs Government of India rep. by its Secretary
Ministry of Environment, Forest &
Climate Change, Pariyavaran Bhawan,
CGO Complex, Lodhi Road,.
New Delhi 110003 and others

Counsel appearing for applicant

M/s.Babu Joseph Kuruvathazha
& N.Shamsul Huda

Counsel appearing for respondents

Mrs.Me.Saraswathy for R1
Mrs.Rema Smirithi for R2 & R3

Note of the Registry	Orders of the Tribunal
Item.No.1	<p>Date: 9th November, 2017</p> <p>Heard the learned counsel appearing for the applicant. Issue notice to respondents. Mrs.Rema Smirithi takes notice for respondent Nos.2 & 3. Mrs.Me.Saraswathy takes notice for respondent Nos.1. Waive service of notice.</p> <p>Applicant to furnish copy of the application with annexures to the learned counsel appearing for the respondents. Reply shall be filed within 3 weeks with advance copy to the applicant who is at liberty to file rejoinder, if any, within one week.</p> <p>List the matter on 07.12.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>